[English]

Improvement in Implementation of IRDP in Orissa

SHRI SOMNATH RATH: 2422. SHRI NITYANANDA MISRA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there has been any effective improvement in the IRDP in so far as the Central assistance is concerned, after the visit of the Prime Minister to Kalahandi in Orissa; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI RAMANAND YADAV): (a) and (b). The total allocation cluding State share) for District Kalahandi in Orissa during 1985-86 was Rs. 144 lakhs. In 1986-87 the total allocation for Kalahandi is Rs. 170.37 lakhs. This is distt. according to the formula of 50% uniformity and 50% selectivity adopted for allocation of funds to all States.

Sponge Iron Plant in Seventh Plan

- 2423. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether these is any proposal and financial sanction to have few more sponge iron units under SAIL during Seventh Five Year Plan; and
 - (b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT): (a) No, Sir.

(b) Does no! arise.

Morning Bengali Local News Bulletin from AIR Silchar

2424. SHRI SUDARSAN DAS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government are aware of the demand for introduction of local Bengali News Bulletin in the morning from All Indian Radio, Silchar; and
- if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) and (b). Yes, Sir. At present AlR, Silchar broadcasts a regional news bulletin in Bengali at 19.15 hrs. of 10 minutes duration. In addition, AIR, Silchar relays 3 Central news bulletins in Bengali, 10 in Hindi from Delhi and a Bengali bulletin broadcast from Calcutta on all days except on first Thursday and Saturdays. At present, the news fall at Silchar does justify additional bulletins in Bengali from Silchar.

Auction of DDA Flats in Wazirpur Complex

- 2425. SHRI RAM PUJAN PATEL: Will the Minister of URBAN DEVELOP-MENT be pleased to refer to the reply given to Unstarred Question No. 3860 on 22 April, 1985 regarding auction of DDA flats in Wazirpur complex and state:
- (a) whether M/s Lord Builders Pvt. Ltd. who constructed two basements in Wazirpur complex have filled the lower basement with the earth as per DDA notice served to the party; if not, the action taken by Union Government;
- (b) the contents of the affidavit filed by the party;
- (c) whether DDA have received any complaint regarding the booking of spaces in this commercial building (Rajendra Tower) by another firm who had not been transferred rights legally by the purchaser; and
 - (d) if so, the action taken by DDA?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes Sir.

(b) The firm has submitted the Indemnity Bond for the basement indemnifying the DDA of any loss at the time of